

DIVISION BENCH

ITEM NO.1

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.94/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S RISHABH INFRADEVELOPERS PVT. LTD. V/S ROC, KANPUR
UNDER SECTION	252(3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Petitioner

Sh. Krishna Dev Vyas, Adv.

: For the ROC

ORDER

- 1. Ld. Counsel representing the ROC is present physically. However, there is a written request circulated on behalf of the Ld. Counsel, Sh. Aman Kumar Dwivedi representing the petitioner that since he is travelling, therefore he is not in a position to attend the present matter.**
- 2. Let the last opportunity be granted to the Ld. Counsel representing the Petitioner to argue the matter.**
- 3. The matter is adjourned for further hearing on 4th July, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

16th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*